

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 302**  
IB-208(ND)/2024

**IN THE MATTER OF:**

A P Securitas Pvt Ltd

**.....APPLICANT/PETITIONER**

**Vs**

Genesis Gas Solutions pvt Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 12.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Yogesh Jagia, Advocate.

For the Respondent : Mr. P. Nagesh, Sr. Adv. a/w Mr. Mohit Nandwani,  
Mr. Akshay Sharma, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

We have heard the submissions of Mr. Yogesh Jagia, Learned Counsel appearing for the Applicant and Mr. P. Nagesh, Learned Senior Counsel appearing for the Respondent.

Arguments concluded.

The parties are at liberty to file written submissions along with case laws, if any, within one week.

List the matter on **06.08.2024** for compliance.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**